

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C' NEW DELHI**

BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER

**ITA No. 3270/Del/2015
Assessment Year: 2010-11**

Goodwill Hospital & Research Centre Limited, 705, Kailash Building, 26, KG Marg, New Delhi-110001 (PAN: AABCG4028Q)	vs	ACIT, Circle-37(1), New Delhi.
(Appellant)		(Respondent)

Appellant by : None
Respondent by : Ms Ashima Neb, Sr. DR

**Date of Hearing: 21.06.2018
Date of Pronouncement: 21.06.2018**

ORDER

PER SUDHANSHU SRIVASTAVA, J.M.:

This appeal has been filed by the assessee against the order of Commissioner of Income Tax(A)-XX, New Delhi dated 16.02.2015 for AY 2010-11.

2. None put in appearance on behalf of the assessee when the appeal was called for hearing on 21.06.2018 nor any request for adjournment was filed. The notice of hearing sent to the assessee through Registered AD post was received back unserved. This gives an impression that the assessee is not interested in pursuing the appeal filed. We, therefore, have no option but to

dismiss the appeal preferred by the assessee, placing reliance on the ratio of decisions in the following cases:-

1. CIT Vs Multiplan (India) Pvt. Ltd. 38 ITD 320 (Del); and
2. Late Tukoji Rao Holkar vs CWT (1996) 223 ITR 480 (MP)

3. In the result, the assessee's appeal stands dismissed.

Order pronounced in the Open Court on 21st June, 2018.

Sd/-

(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Sd/-

(SUDHANSHU SRIVASTAVA)
JUDICIAL MEMBER

Dated: 21st JUNE, 2018
'GS'

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

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By Order

ASSISTANT REGISTRAR

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Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
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Date of dispatch of the Order	1